

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3433/2023

(Arising out of impugned final judgment and order dated 18-01-2023 in ABA No. 5771/2022 passed by the High Court of Jharkhand at Ranchi)

MD. ASFAK ALAM

Petitioner(s)

VERSUS

THE STATE OF JHARKHAND & ANR.

Respondent(s)

Date : 26-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Smarhar Singh, AOR
Ms. Shweta Kumari, Adv.
Mr. Chinmay Kumar, Adv.
Mr. Mohd. Asim, Adv.
Mr. Manoj Kumar, Adv.For Respondent(s) Mr. Vishnu Sharma, Adv.
Ms. Madhusmita Bora, AOR
Mr. Pawan Kishore Singh, Adv.
Mr. Dipankar Singh, Adv.
Mrs. Anupama Sharma, Adv.

Mr. Vaibhav Prasad Deo, Adv.
Mr. Gurmehar Vaan Singh, Adv.
Ms. Rajlakshmi Singh, Adv.
Mr. Rajesh Singh Chauhan, AORUPON hearing the counsel the Court made the following
O R D E R

List on 31.07.2023 for orders.

(NEETA SAPRA)
COURT MASTER (SH)(BEENA JOLLY)
COURT MASTER (NSH)